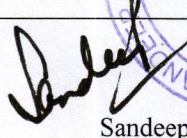


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AYURSUNDRA HOSPITALS (GUWAHATI) PRIVATE LIMITED
(Operating Ayursundra Super Specialty Hospital at Ahom Gaon, Bhabananda Boro Path, NH-7, Garchuk,
opposite DPS School, Guwahati, Kamrup, Assam-781035)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	AYURSUNDRA HOSPITALS (GUWAHATI) PRIVATE LIMITED CIN: U85110AS2007PTC008546 PAN: AAGCA7888P
2.	Address of the registered office	Ahomgaon, Bhabananda Boro Path, NH - 7, Garchuk, Opp - DPS School, Kamrup, Guwahati, Assam – 781035.
3.	URL of website	https://ayursundra.com/hospital/
4.	Details of place where majority of fixed assets are located	At the hospital premises situated at Ahomgaon, Bhabananda Boro Path, NH - 7, Garchuk, Opp - DPS School, Kamrup, Guwahati, Assam – 781035.
5.	Installed capacity of main products/ services	The CD is a 253 bedded (expandable) Super-Specialty hospital, constructed on a land area of 76,752 sq.ft with the building having a built-up area of 2,08,310 sq.ft.
6.	Quantity and value of main products/ services sold in last financial year	The Total Revenue of the Hospital for the FY ended March 31, 2023 stood at Rs. 75,42,27,996/-. The corporate debtor is an operating super speciality hospital.
7.	Number of employees/ workmen	536 as on Insolvency Commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirpayursundra@gmail.com or on the website of the Corporate Debtor at https://ayursundra.com/hospital/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirpayursundra@gmail.com or on the website of the Corporate Debtor at https://ayursundra.com/hospital/
10.	Last date for receipt of expression of interest	August 09, 2024 (Friday)
11.	Date of issue of provisional list of prospective resolution applicants	August 17, 2024 (Saturday)
12.	Last date for submission of objections to provisional list	August 22, 2024 (Thursday)
13.	Date of issue of final list of prospective resolution applicants	August 31, 2024 (Saturday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 05, 2024 (Thursday)
15.	Last date for submission of resolution plans	October 05, 2024 (Monday)
16.	Process email id to submit Expression of Interest	cirpayursundra@gmail.com

Date: 25.07.2024

Place: Guwahati


Sandeep Khaitan,
Resolution Professional
IP Registration No. IBBI/IPA-001/IP-P00532/2017-18/10957
AFA valid till 14/12/2024
2nd floor, Sanmati Plaza, Opp. IDBI Bank,
G.S. Road, Guwahati, Assam – 781005
For Ayursundra Hospitals (Guwahati) Private Limited

